

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) and (b). Yes, Sir.

(c) No final decision as yet has been taken in the matter.

Setting up of a Eastern Region Load Despatch Centre in Calcutta

8923. **SHRI K. RAMAMURTHY:** Will the Minister of ENERGY be pleased to state:

(a) whether the International Development Agency is helping to set up a Rs. 7.2 crore Eastern Region Load Despatch Centre in Calcutta to ensure smooth operation of electricity systems in the region;

(b) if so, whether there is any proposal to set up such a Centre in other regions also; and

(c) if not, how the smooth operation of electricity systems in Western, Southern and Northern regions is going to be ensured?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) Government has decided to establish the Eastern Regional Load Despatch Centre at Calcutta. The revised project cost is around Rs. 768.59 lakhs. Certain equipment for this Centre is being procured under IDA Credit.

(b) Five Regional Load Despatch Centres are being established, namely, Northern, Western, Southern, Eastern and North-Eastern Regions.

(c) Does not arise.

Special Courts for Summary Trial of Communal Offences

8924. **SHRI RAJASHEKHAR KOLUR:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration

to bring legislation before Parliament for setting up of special courts for summary Trials of communal offences; and

(b) if so, the broad features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b). Provision already exists in the Disturbed Areas (Special Courts) Act, 1976 for the constitution of Special Courts for trying communal offences. The Special Courts are also authorised to conduct summary trials in certain cases. There is, therefore no proposal to bring any fresh legislation in this regard.

Listening of short wave Programme

8925. **SHRI KUDANTHAI N. RAMALINGAM:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there are any DX Club in India and if so, whether the All India Radio is associated with any of them; and

(b) whether the Ministry of Information and Broadcasting has any plan to promote the hobby of short wave listening in India?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI JAGBIR SINGH): (a) There are some DX Clubs functioning in India. All India Radio is neither a member of any DX Club nor is it directly associated with any such Club. However, one such Club viz. Indian DX Club International with its headquarters at Calcutta is in touch with All India Radio.